- (b) Review by Government on the working of the above University. [Placed in Library. See No. L.T. 7933/07]
- (iii) (a) Annual Report and Accounts of the Board of Apprenticeship Training (BOAT), Western Region, Mumbai, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Board. [Placed in Library. See No. L.T. 7697/07]
- IV. (i) (a) Twelfth Annual Report and Accounts of the National Council of Rural Institute (NCR), Hyderabad, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L. T. 7934/07]
- (ii) (a)Annual Report and Accounts of the National Institute of technology, Agartala, for the year 2006-07, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L. T. 7937/07]
- (iii) (a) Annual Report of the National Institute of Technology, Silchar, for the year 2006-07.
 - (b) Review by Government on the working of the above Institute. [Placed in Library. See No. L.T. 7936/07]
- V Statement giving the reasons for not laying the Annual Report and Audited Accounts of the University Grants Commission, for the year 2006-07 within the stipulated period. [Placed in Library. See No. L. T. 7955/07]

MESSAGE FROM LOK SABHA

The Armed Forces Tribunal Bill, 2007

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"In accordance with the provisions of rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 6* December, 2007, agreed without any amendment to the Armed Forces Tribunal Bill, 2007, which was passed by Rajya Sabha at its sitting held on the 3rd December, 2007."

Sir, I lay a copy of the Bill on the Table.

SHRI S.S. AHLUWALIA (Jharkhand): Sir, why are the Ministers ignoring the Rajya Sabha? *{Interruptions)*